

CCP No. 50/08.

25/5/08.

Applicant is present in person & submits that the respondent-authorities have rejected his claim by passing the order dt 22/5/08 & the same has been recorded & as such there is no point for ~~pending~~ ^{to keep} the CCP pending. CCP is dismissed. Applicant is at liberty to file fresh OA if he is aggrieved with such rejection order.


(Dr A.C. Mishra)
M(A)


(Mr Kanthiah)
M(J)

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Encl. 1/25.5.08
24/5/25.5.08
24/5/25.5.08